

IN THE COURT OF SCCH-05					
SRI. KUMARA.S, VIII ADDL. SCJ & ACMM					
CAUSE LIST DATED 27-09-2021					
MORNING SESSION			AFTERNOON SESSION		
Sl. No.	Case No.		Sl. No.	Case No.	
EVIDENCE			SUMMONS		
1	M.V.C.	7344/2009	1	EX	680/2016
2	M.V.C.	7414/2011	2	M.V.C.	4632/2016
3	ECA	100/2015	3	M.V.C.	4633/2016
4	S.C.	348/2017	4	M.V.C.	4634/2016
5	M.V.C.	1981/2017	5	M.V.C.	470/2019
6	M.V.C.	302/2018	6	M.V.C.	4072/2019
7	M.V.C.	6773/2018	7	M.V.C.	5361/2019
8	M.V.C.	6844/2018	8	EX	1552/2019
9	M.V.C.	6845/2018	9	M.V.C.	6871/2019
10	M.V.C.	6846/2018	10	EX	1792/2019
11	M.V.C.	6847/2018	11	M.V.C.	51/2020
12	M.V.C.	6848/2018	12	M.V.C.	378/2020
13	M.V.C.	6849/2018	13	M.V.C.	1393/2020
14	S.C.	1763/2018	14	M.V.C.	2440/2020
15	M.V.C.	1423/2019	15	M.V.C.	4027/2020
16	M.V.C.	1768/2019	16	M.V.C.	429/2021
17	S.C.	572/2019	17	M.V.C.	542/2021
18	M.V.C.	3140/2019	18	M.V.C.	648/2021
19	M.V.C.	3196/2019	19	M.V.C.	781/2021
20	M.V.C.	4002/2019	20	M.V.C.	783/2021
21	S.C.	1238/2019	21	M.V.C.	784/2021
22	M.V.C.	5395/2019	22	EX	91/2021
23	M.V.C.	6198/2019	23	M.V.C.	849/2021
24	M.V.C.	6401/2019	24	M.V.C.	1170/2021
25	M.V.C.	6494/2019	25	M.V.C.	1171/2021
26	M.V.C.	6507/2019	26	ECA	25/2021
27	M.V.C.	6921/2019	27	M.V.C.	1749/2021
28	M.V.C.	7096/2019	28	M.V.C.	1775/2021
29	M.V.C.	7192/2019	29	M.V.C.	1794/2021

30	M.V.C.	7875/2019	30	M.V.C.	1806/2021
31	M.V.C.	380/2020	31	M.V.C.	1811/2021
32	M.V.C.	1384/2020	32	M.V.C.	1876/2021
33	M.V.C.	1455/2020	33	M.V.C.	1918/2021
34	S.C.	984/2020	34	M.V.C.	1920/2021
35	M.V.C.	4861/2020	35	M.V.C.	1951/2021
36	M.V.C.	413/2021	36	EX	338/2021
37	M.V.C.	1393/2021	37	M.V.C.	1974/2021
38	S.C.	733/2019	38	M.V.C.	1975/2021
39	S.C.	31/2020	39	M.V.C.	1976/2021
40	M.V.C.	1075/2020	40	S.C.	343/2021
ISSUES			41	M.V.C.	2036/2021
41	M.V.C.	184/2020	42	EX	498/2021
42	M.V.C.	4752/2020	43	M.V.C.	2961/2021
HEARING			44	M.V.C.	2962/2021
43	M.V.C.	2553/2018	45	M.V.C.	3314/2021
44	S.C.	1513/2019	46	CC	26221/2011
45	EX	265/2020	47	CC	26488/2012
46	EX	266/2020	JUDGMENT		
47	M.V.C.	4189/2021	48	M.V.C.	5630/2016
48	M.V.C.	4190/2021	49	S.C.	1592/2019
49	M.V.C.	4191/2021	50	M.V.C.	7337/2019
50	M.V.C.	4192/2021	51	S.C.	537/2020
			52	M.V.C.	2847/2020
			53	S.C.	1145/2020

CHIEF JUDGE COURT OF SMALL CAUSES					
IN THE COURT OF SCCH-05					
SRI. KUMARA.S, VIII ADDL. SCJ & ACMM					
CAUSE LIST DATED 28-09-2021					
MORNING SESSION			AFTERNOON SESSION		
Sl. No.	Case No.		Sl. No.	Case No.	
EVIDENCE			SUMMONS		
1	M.V.C.	6847/2016	1	M.V.C.	5637/2017
2	M.V.C.	4516/2017	2	EX	410/2018
3	M.V.C.	4799/2017	3	M.V.C.	6644/2018
4	M.V.C.	382/2018	4	M.V.C.	2414/2019
5	M.V.C.	4777/2018	5	M.V.C.	2679/2019
6	M.V.C.	5739/2018	6	EX	1210/2019
7	M.V.C.	6317/2018	7	M.V.C.	4757/2019
8	M.V.C.	6523/2018	8	M.V.C.	4986/2019
9	M.V.C.	702/2019	9	M.V.C.	5258/2019
10	M.V.C.	1111/2019	10	EX	1392/2019
11	M.V.C.	1301/2019	11	M.V.C.	6094/2019
12	M.V.C.	2281/2019	12	EX	305/2020
13	M.V.C.	2908/2019	13	EX	403/2020
14	M.V.C.	3138/2019	14	S.C.	369/2020
15	S.C.	889/2019	15	EX	755/2020
16	M.V.C.	3971/2019	16	M.V.C.	3633/2020
17	M.V.C.	4064/2019	17	A.I.R.MISC	2/2021
18	M.V.C.	4126/2019	18	M.V.C.	846/2021
19	M.V.C.	4258/2019	19	S.C.	166/2021
20	M.V.C.	4586/2019	20	A.I.R.MISC	272/2021
21	M.V.C.	4876/2019	21	EX	230/2021
22	M.V.C.	5023/2019	22	M.V.C.	1916/2021
23	M.V.C.	5200/2019	23	M.V.C.	1978/2021
24	M.V.C.	5592/2019	24	M.V.C.	2368/2021
25	M.V.C.	5593/2019	25	M.V.C.	2668/2021
26	ECA	134/2019	26	M.V.C.	3228/2021
27	M.V.C.	7339/2019	27	M.V.C.	3229/2021

28	M.V.C.	7747/2019	28	A.I.R.MISC	455/2021
29	M.V.C.	7873/2019	29	EX	572/2021
30	S.C.	89/2020	HEARING		
31	M.V.C.	768/2020	30	M.V.C.	4001/2019
32	M.V.C.	1819/2020	31	M.V.C.	4255/2019
33	M.V.C.	2548/2020	32	M.V.C.	4424/2019
34	M.V.C.	3555/2020	33	M.V.C.	4555/2019
35	M.V.C.	151/2021	34	M.V.C.	4677/2019
36	M.V.C.	527/2021	35	M.V.C.	4678/2019
ARGUMENTS			36	M.V.C.	5091/2019
37	M.V.C.	1341/2020	37	M.V.C.	5144/2019
38	M.V.C.	1638/2020	38	M.V.C.	5196/2019
39	CC	26846/2012	39	M.V.C.	5591/2019
OBJECTION			40	M.V.C.	6448/2019
40	M.V.C.	77/2020	41	M.V.C.	6506/2019
HEARING			42	EX	1726/2019
41	M.V.C.	3941/2017	43	M.V.C.	7562/2019
42	M.V.C.	5164/2017	44	M.V.C.	7563/2019
43	EX	958/2018	45	M.V.C.	7612/2019
44	M.V.C.	7509/2018	46	M.V.C.	7748/2019
45	M.V.C.	706/2019	47	M.V.C.	7802/2019
46	M.V.C.	1107/2019	48	M.V.C.	7884/2019
47	M.V.C.	1108/2019	49	M.V.C.	8045/2019
48	M.V.C.	1168/2019	50	S.C.	128/2020
49	M.V.C.	1884/2019	51	EX	108/2021
50	M.V.C.	2129/2019	52	EX	185/2021
51	M.V.C.	2669/2019	53	M.V.C.	2345/2021
52	M.V.C.	2911/2019	54	CC	27733/2011
53	M.V.C.	3008/2019	ISSUES		
54	M.V.C.	3294/2019	55	M.V.C.	197/2021
55	M.V.C.	3295/2019	JUDGMENT		
56	M.V.C.	3480/2019	56	M.V.C.	2846/2018
			57	S.C.	24/2021
			58	CC	26970/2012

CHIEF JUDGE COURT OF SMALL CAUSES					
IN THE COURT OF SCCH-05					
SRI. KUMARA.S, VIII ADDL. SCJ & ACMM					
CAUSE LIST DATED 29-09-2021					
MORNING SESSION			AFTERNOON SESSION		
Sl. No.	Case No.		Sl. No.	Case No.	
EVIDENCE			SUMMONS		
1	M.V.C.	1667/2008	1	EX	1601/2016
2	M.V.C.	5577/2016	2	M.V.C.	4562/2017
3	M.V.C.	7432/2017	3	EX	823/2018
4	M.V.C.	102/2018	4	M.V.C.	6050/2018
5	M.V.C.	401/2018	5	EX	197/2019
6	M.V.C.	6052/2018	6	M.V.C.	938/2019
7	M.V.C.	7302/2018	7	M.V.C.	4011/2019
8	M.V.C.	7373/2018	8	EX	1339/2019
9	M.V.C.	7376/2018	9	M.V.C.	5558/2019
10	M.V.C.	7621/2018	10	M.V.C.	6508/2019
11	M.V.C.	1612/2019	11	ECA	10/2020
12	S.C.	657/2019	12	M.V.C.	1049/2020
13	M.V.C.	2712/2019	13	M.V.C.	1282/2020
14	M.V.C.	2956/2019	14	M.V.C.	1500/2020
15	M.V.C.	2957/2019	15	M.V.C.	396/2021
16	M.V.C.	4073/2019	16	M.V.C.	516/2021
17	M.V.C.	4075/2019	17	M.V.C.	528/2021
18	M.V.C.	5019/2019	18	M.V.C.	543/2021
19	M.V.C.	5021/2019	19	S.C.	93/2021
20	M.V.C.	5022/2019	20	M.V.C.	905/2021
21	M.V.C.	5333/2019	21	S.C.	344/2021
22	M.V.C.	5594/2019	22	S.C.	400/2021
23	M.V.C.	6097/2019	23	S.C.	401/2021
24	M.V.C.	6742/2019	24	S.C.	402/2021
25	S.C.	1722/2019	25	M.V.C.	2558/2021
26	ECA	154/2019	26	M.V.C.	2576/2021
27	S.C.	207/2020	27	M.V.C.	3199/2021
28	M.V.C.	1281/2020	HEARING		

29	M.V.C.	1386/2020	28	M.V.C.	2420/2019
30	M.V.C.	1639/2020	29	M.V.C.	2760/2019
31	M.V.C.	1679/2020	30	M.V.C.	2761/2019
32	M.V.C.	3542/2020	31	M.V.C.	3637/2019
33	M.V.C.	229/2021	32	M.V.C.	4622/2019
34	M.V.C.	643/2021	33	M.V.C.	5438/2019
35	M.V.C.	985/2021	34	M.V.C.	7872/2019
36	M.V.C.	1167/2021	35	EX	525/2021
ARGUMENTS			36	S.C.	682/2021
37	M.V.C.	4628/2011	JUDGMENT		
38	M.V.C.	6526/2018	37	M.V.C.	5831/2019
39	M.V.C.	4350/2019	38	M.V.C.	577/2020
40	M.V.C.	7304/2019	39	M.V.C.	2441/2020

CHIEF JUDGE COURT OF SMALL CAUSES					
IN THE COURT OF SCCH-05					
SRI. KUMARA.S, VIII ADDL. SCJ & ACMM					
CAUSE LIST DATED 01-10-2021					
MORNING SESSION			AFTERNOON SESSION		
Sl. No.	Case No.		Sl. No.	Case No.	
EVIDENCE			SUMMONS		
1	M.V.C.	6212/2016	1	M.V.C.	7874/2010
2	M.V.C.	542/2018	2	EX	1169/2018
3	M.V.C.	746/2018	3	MISC	203/2018
4	M.V.C.	2895/2018	4	EX	1779/2018
5	M.V.C.	4304/2018	5	M.V.C.	12/2019
6	M.V.C.	4444/2018	6	EX	550/2019
7	M.V.C.	5741/2018	7	EX	1209/2019
8	M.V.C.	6527/2018	8	M.V.C.	4870/2019
9	M.V.C.	6613/2018	9	ECA	2/2020
10	M.V.C.	6926/2018	10	S.C.	781/2020
11	M.V.C.	7730/2018	11	M.V.C.	4120/2020
12	M.V.C.	1463/2019	12	EX	961/2020
13	M.V.C.	1696/2019	13	M.V.C.	717/2021
14	M.V.C.	2859/2019	14	M.V.C.	1168/2021
15	M.V.C.	4009/2019	15	S.C.	372/2021
16	M.V.C.	4130/2019	16	S.C.	403/2021
17	M.V.C.	4491/2019	17	S.C.	404/2021
18	M.V.C.	4556/2019	18	M.V.C.	2600/2021
19	S.C.	1184/2019	19	S.C.	501/2021
20	M.V.C.	5651/2019	20	S.C.	513/2021
21	S.C.	1641/2019	21	C.C.	26810/2012
22	M.V.C.	7663/2019	22	C.C.	26262/2013
23	M.V.C.	7885/2019	23	C.C.	50645/2013
24	M.V.C.	7976/2019	HEARING		
25	M.V.C.	235/2020	24	M.V.C.	2641/2018
26	M.V.C.	452/2020	25	M.V.C.	4522/2020
27	M.V.C.	453/2020	ISSUES		

28	M.V.C.	607/2020	26	M.V.C.	4757/2020
29	M.V.C.	608/2020	AWAIT ORDERS		
30	M.V.C.	1918/2020	27	CC	35679/2010
31	M.V.C.	4521/2020			
32	S.C.	1138/2020			
33	S.C.	1143/2020			
34	M.V.C.	64/2021			
35	M.V.C.	144/2021			
36	M.V.C.	230/2021			
37	S.C.	25/2021			
38	M.V.C.	711/2021			
39	M.V.C.	847/2021			
40	M.V.C.	1169/2021			
41	M.V.C.	2738/2021			
42	M.V.C.	2739/2021			
43	S.C.	461/2021			
44	S.C.	512/2021			